

- (d) Yes.  
(e) Does not arise.

#### SCHOLARSHIPS FOR TRIBAL STUDENTS

1122. **Shri Gohain:** Will the Prime Minister be pleased to state the number of scholarships distributed amongst the tribal students in the North-East Frontier Agency for their primary, middle school, technical and high school education during the years of 1951-52 and 1952-53 and how many scholarships will be given next year for such education?

**The Prime Minister (Shri Jawaharlal Nehru):** The number of Scholarships awarded to the tribal students in the North-East Frontier Agency for various courses increased from 18 in the years 1951-52 to 111 in 1952-53 as follows:—

Name of Course	Number of awards made	
	During 1951-52	During 1952-53
(1) Primary	6	43
(2) Middle English	4	29
(3) High English	1	9
(4) Technical—		
(i) Motor Mechanics	1	3
(ii) Carpentry	1	2
(iii) Weaving, Spinning etc.	5	25
Total	18	111

It is proposed to increase the number of awards to 160 during 1953-54, as detailed below:—

Name of Course	Number of awards to be made
(1) Primary	60
(2) Middle English	40
(3) High English	20
(4) Technical—	
(i) Motor Mechanics } (ii) Carpentry etc. }	20
(iii) Weaving, Spinning etc.	20
Total	160

#### INDIANS SERVING UNDER PAKISTAN GOVERNMENT

1123. **Prof. D. C. Sharma:** Will the Prime Minister be pleased to state how many Indians are serving the Pakistan Government in India or elsewhere and in what capacities?

**The Prime Minister (Shri Jawaharlal Nehru):** No precise information is available at present. Until the proposed Bill of Citizenship is passed by Parliament, the citizenship of all persons claiming to be Indians in Pakistan cannot be precisely determined. It is unlikely that there are any persons of undoubted Indian nationality serving the Pakistan Government in India. Information is however being collected.

#### AMERICAN STEEL FOR AGRICULTURAL PURPOSES

1124. **Shri Bibhuti Mishra:** Will the Minister of Commerce and Industry be pleased to state:

(a) the weight in tons of 'American steel for agricultural purposes' received so far from the U.S.A. in accordance with the agreement entered into between the Governments of India and the U.S.A. in May and December, 1952;

(b) if the steel for Agricultural purposes has been received, how Government have distributed it to the various States;

(c) the names of agricultural instruments manufactured from the above mentioned steel; and

(d) the quality of the said steel?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). A statement is laid on the Table of the House. [See Appendix IX, annexure No. 52.]

(c) As the steel started arriving only recently, information regarding the agricultural instruments actually manufactured therefrom has not yet been received. According to the terms of the agreement the steel is to be utilised for manufacturing improved agricultural implements, cart tyres, irrigation devices, etc.

(d) The quality of steel imported under the scheme is comparable to that of Indian steel.

#### STOPPAGE OF WORK ON HIRAKUD DAM

1125. **Shri B. C. Das:** Will the Minister of Irrigation and Power be pleased to state:

(a) for how many months during the year 1952-53 the Hirakud Dam and Dyke construction works were stopped due to rains;

(b) how many workers were thrown out of employment due to this stoppage of work;

(c) how many such workers were absorbed in other types of work;

(d) whether the workers, whose services were dispensed with, were served with previous notice;

(e) whether these workers were immediately paid off their dues; and

(f) if not, when the last man was paid off?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Four months from the middle of June to the middle of October.

(b) 591.

(c) None.

(d) The workers are employed for the working season only and have full knowledge of the stoppage of work during the rainy season.

(e) The wages are paid with the least possible delay.

(f) In 15 days.

**DUTY ON IRON SCRAP EXPORTS FROM MANIPUR**

**1126. Shri L. J. Singh:** (a) Will the Minister of Commerce and Industry be pleased to state the tonnage of iron scraps so far collected and exported since 1946 from Manipur?

(b) Do Government propose to levy export duties on iron scraps exported from Manipur?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Government have no information.

(b) No such proposal is under the consideration of Government at present.

**MIGRANTS FROM PONDICHERRY**

**1127. Sardar A. S. Saigal:** (a) Will the Prime Minister be pleased to state how many families migrated in the last six years from the French Administered Pondicherry?

(b) Where have these refugees settled in India since the 15th August, 1947?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) The hon. Member's attention is invited to the answer given by me to Starred Question No. 44 answered in the House of the People on 5th November, 1952. According to such information as has been received by the Government of India, about 1,300 persons had migrated from Pondicherry to India as a result of harassment there. Exact figures are not available.

(b) Mostly in the South Arcot District of Madras State.